

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-12380-JK (LD) of 2024

DATED:- 09 - 07 - 2024

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 09 - 07 - 2024

No:-LAW-OIC/7/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jm

Reyaz Ali Bhat
09-07-24

Annexure to the Government Order No.12380-JK(LD) of 2024 dated 09.07.2024

Sr. No	Case NO.	Case No	OIC
1	WP© No.1284/2023	Anchal Singh Vs UT of J&K and ors.	Mr Rajinder Kumar Kundal, Executive Engineer, PWD (R&B) Division Bhadéwah
2	WP© No. 588/2024	Mohd Yaqoob and others Vs UT of J&K and others.	Mr Abhishek Gupta, Executive Engineer, PWD(R&B) Division, Ramban
3	WP(C) No. 486/2023	Mohd Nafice Mir Vs UT of J&K	Mr. Manoj Gupta Executive Engineer, PWD(R&B) Division Doda
4	WP© No. 362/2023	Arjun Kumar and others Vs UT of J&K and ors.	Mr Abhishek Gupta, Executive Engineer, PWD(R&B) Division, Ramban
5	WP© No. 1359/2024	Roshan Lal and others Vs UT of J&K and ors.	Mr Mohd Aslam Lone, Executive Engineer, PMGSY, Division Marwah,
6	WP© No. 759/2024	Heeru Ram and others Vs UT of J&K and ors.	Mr Abhishek Gupta, Executive Engineer, PWD(R&B) Division, Ramban
7	WP© No.208/2024	M/s Unique Group of Engineers through its Group leader namely Javed Iqbal Vs UT of J&K and others	Mr. Rajinder Kumar, Executive Engineer, PWD (R&B) B.C. Road Division, Bhaderwah
8	CCPS No. 30/2024 in WP© No. 1873/2023	Qasim Din Vs Sh Ashok Kumar Kikloo.	Mr Satish Bhagat, Executive Engineer, PWD(R&B) Division, Jammu East,
9	WP© No.1040/2024	Rekha Devi and others Vs UT of J&K and ors.	Sh. Bikram Singh, Executive Engineer, PMGSY Division Doda
10	WP(C) No.1329/2024	M/S N.H. Constructions Pvt. Ltd. Vs. UT of J&K & Ors	Sh. Atta Mohd, Executive Engineer, PMGSY Division Ramnagar

Jm

Deyyagaw

11.	CCP(S) No. 135/2024 in WP(C) 7/2024	Jagdish Kumar Vs Prasanna Ramaswamy G & Others	Sh. Atta Mohd, Executive Engineer, PMGSY Division Ramnagar
12	CCP(S) No. 136/2024 in WP(C) 6/2024	Jagdish Kumar Vs Prasanna Ramaswamy G & Others	Sh. Atta Mohd, Executive Engineer, PMGSY Division Ramnagar
13	TA no. 8349/2021 in SWP No. 119/2016	Tariq Mehmood Qureshi V/s UT of J&K. and others.	Namrita Bhan, Under Secretary to Govt. PW(R&B) Department.
14	WPC No. /2024	Residents of village Barnoo Through Ram Nath V/s UT of J&K and others	Er. Yash Paul, Executive Engineer, PMGSY, Division Udhampur

Jm

Yash Paul